

Country	Exports (In thousand tons)
Hongkong . . . . .	38.9
Japan . . . . .	43.2
Madagaskar . . . . .	3.0
Nepal . . . . .	5.4
Pakistan . . . . .	899.2
Saigon . . . . .	17.3
Singapore . . . . .	37.8
Sudan . . . . .	11.4

Figures for March 1958 are not yet available.

#### Output of Iron Ore

2530. Shri Ram Krishan: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total output of iron ore during 1957-58, State-wise; and

(b) the total quantity of iron ore exported to foreign countries during the same period country-wise?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). A statement giving the information is laid on the Table of the Lok Sabha. [See appendix VII, annexure No. 122.]

#### Refund of Pre-partition Claims

2531. Shri H. N. Mukerjee: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Collector of Central Excise, Calcutta, has taken formal receipt for refund of pre-partition claims relating to salt from claimants in January, 1958, without making the relevant payment; and

(b) if so, the reasons for the delay in making payment?

The Minister of Finance (Shri Maraji Desai): (a) Yes, Sir.

(b) The Calcutta High Court gave a ruling in a case, which had been

taken by a claimant to the court, that pre-partition claims relating to refund of duty on Salt in stock on 1st April, 1947, were not legally binding on the Government. In view of this pronouncement, a doubt arose in the mind of the Collector whether such claims could still be paid.

The Collector has since been informed that, notwithstanding the legal position, such claims may be paid on an *ex-gratia* basis.

#### Scheduled Tribes

2532. Shri B. C. Pradhan: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons belonging to Scheduled Tribes residing in Delhi, Bombay and Calcutta cities; and

(b) their main occupation?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The population of Scheduled Tribes, according to the 1951 census, in Bombay and Calcutta cities was 10,900 and 333 respectively. The lists of Scheduled Tribes underwent changes due to the Scheduled Castes and Scheduled Tribes (Modification) Order, 1956. The population of Scheduled Tribes was later estimated with reference to the revised lists and the estimated population for Bombay and Calcutta cities was 8,016 and 1,145 respectively. No Tribes have been scheduled in the case of Delhi.

(b) At the 1951 census no information was collected in respect of occupation of Scheduled Tribes.

#### Vanadium

2533. Shri V. P. Nayar: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any indigenous production of Vanadium required for processing of steel; and

(b) if none, where from India gets its requirements of Vanadium?